

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4407

ANSWERED ON:20.08.2010

POST MATRIC SCHOLARSHIP

Guddu Shri Premchandra;Rajaram Shri Wakchaure Bhausahab;Singh Shri Bhupendra

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the criteria followed in fixing post the matric scholarship to the tribal students;
- (b) the year in which the scholarship amount under the post matric scholarship scheme to the tribal people was last revised, State-wise;
- (c) whether revision of the present amount is under consideration; and
- (d) if so, the time by when the revised amount will be paid to Scheduled Tribes students ?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

- (a) The Ministry of Tribal Affairs implements a Centrally Sponsored Scheme of "Post Matric Scholarship for ST students". All ST students whose parents' annual income is upto 1,45,000/- and pursuing recognized post-matric studies from recognized institutes are covered under the scheme to the extent of reimbursement of all compulsorily payable non-refundable fees. There is no specific criteria for fixing the stipend and other allowances payable under the scheme.
- (b) The stipend and other allowances payable under the scheme were last revised during the year 2003-04 which were applicable w.e.f. 1.4.2003 for all States and UTs.
- (c)&(d) : Suggestions for revisions of scholarship have been received and have been processed which are yet to be finalized.